

ITEM NO.111

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 609/2015

INDRAJIT DAS

Appellant(s)

VERSUS

THE STATE OF TRIPURA

Respondent(s)

(IA No. 196208/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 50631/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 64149/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 196194/2022 - SUSPENSION OF SENTENCE)

Date : 09-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Ms. Madhumita Bhattacharjee, AOR
Ms. Urmila Kar Purkayastha, Adv.
Ms. Srija Choudhury, Adv.
Ms. Piyali Paul, Adv.
Ms. Arushi Mishra, Adv.

For Respondent(s) Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Deepayan Dutta, Adv.
Mr. Sai Shashank, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Ms. Madhumita Bhattacharjee, learned counsel appearing
for the appellant and Mr. Shuvodeep Roy, learned counsel appearing
for the respondent, at length.

Hearing concluded.

Judgment reserved.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)